

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF March – 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court	Dehradun	Commercial Suit 33/2024	Ashbury International Vs. Loom craft			19.03.2024
2	Commercial Court	Dehradun	Misc 27/2024	BHEL Vs. Iron Store			19.03.2024
3	Commercial Court	Dehradun	Arb 6/2024	BSNL Vs. Balram			11.03.2024
4	Commercial Court	Dehradun	Commercial Suit 384/2023	Canara Bank Vs. Excess Dairy			13.02.2024
5	Commercial Court	Dehradun	Commercial Suit 27/2023	Canara Bank Vs. Moni Enterprises			05.03.2024
6	Commercial Court	Dehradun	Commercial Suit 383/2023	Canara Bank Vs. Medha Garg			13.02.2024
7	Commercial Court	Dehradun	Commercial Suit 31/2023	Canara Bank Vs. Nirvana			19.03.2024
8	Commercial Court	Dehradun	Commercial Suit 34/2023	Canara Bank Vs. Akalim			19.03.2024
9	Commercial Court	Dehradun	Commercial Suit 382/2023	Canara Bank Vs. Dev Bhoomi			19.03.2024
10	Commercial Court	Dehradun	Commercial Suit 36/2024	Canara Bank Vs. Dev Construction			19.03.2024

11	Commercial Court	Dehradun	Commercial Suit 44/2024	Bank of India Vs Greenstone			19.03.2024
12	Commercial Court	Dehradun	Commercial Suit 35/2024	Canara Bank Vs. Gupta			19.03.2024
13	Commercial Court	Dehradun	Commercial Suit 43/2024	Canara Bank Vs. Raj Kumar			20.03.2024
14	Commercial Court	Dehradun	Commercial Suit 380/2023	Canara Bank Vs. Rose Traders			20.03.2024
15	Commercial Court	Haridwar	Commercial Suit 222/2023	Canara Bank Vs. Shiv Trading			20.03.2024
16	Commercial Court	Dehradun	Commercial Suit 44/2023	Canara Bank Vs. Shree Balaji			20.03.2024
17	Commercial Court	Dehradun	Commercial Suit 30/2024	Canara Bank Vs. Beer Singh Kandari			20.03.2024
18	Commercial Court	Dehradun	Commercial Suit 381/2023	Canara Bank Vs. Vaishnavi Traders			20.03.2024
19	Commercial Court	Dehradun	Commercial Suit 362/2023	Canara Bank Vs. Vibhu Enterprises			20.03.2024
20	Commercial Court	Dehradun	Commercial Suit 362/2023	Canara Bank Vs. Vibhu Enterprises			20.03.2024
21	Commercial Court	Dehradun	Commercial Suit 29/2023	Canara Bank Vs. Vineet Chandra Kukreti			20.03.2024
22	Commercial Court	Dehradun	Execution 5/2024	Cholamandalam Vs Arjun Rangar			19.03.2024
23	Commercial Court	Dehradun	Execution 3/2024	Cholamandalam Vs Mahender Singh			19.03.2024
24	Commercial Court	Dehradun	Execution 9/2024	Cholamandalam Vs Paramjeet Singh			19.03.2024
25	Commercial Court	Dehradun	Execution 8/2024	Cholamandalam Vs Pulam Singh			19.03.2024
26	Commercial Court	Rudraprayag	Execution 7/2024	Cholamandalam Vs Saleem Ahmed			19.03.2024

27	Commercial Court	Dehradun	Execution 10/2024	Cholamandalam Vs Sunil			19.03.2024
28	Commercial Court	Dehradun	Execution 10/2024	Cholamandalam Vs Sunil			19.03.2024
29	Commercial Court	Dehradun	Execution 6/2024	Cholamandalam Vs Yuvraj			19.03.2024
30	Commercial Court	Dehradun	Execution 6/2024	Cholamandalam Vs Yuvraj			19.03.2024
31	Commercial Court	Dehradun	Execution 6/2024	Cholamandalam Vs Yuvraj			19.03.2024
32	Commercial Court	SIRMOUR, H.P	Misc 94/2023	Gol Hydro Vs Sharma Construction			6.03.2024
33	Commercial Court	Haridwar	Execution 127/2023	HDB Vs Amarpal			21.03.2024
34	Commercial Court	Dehradun	Commercial Suit 295/2023	ICICI Bank Vs Ravindra Singh			21.03.2024
35	Commercial Court	Dehradun	Commercial Suit 48/2024	Indian Bank Vs Satya Air Conditioner			18.03.2024
36	Commercial Court	Dehradun	Commercial Suit 48/2024	Indian Bank Vs Satya Air Conditioner			18.03.2024
37	Commercial Court	Dehradun	Commercial Suit 35/2023	Karnataka Bank Vs G. Enterprises			18.03.2024
38	Commercial Court	Haridwar	Commercial Suit 35/2023	Karnataka Bank Vs G. Enterprises			18.03.2024
39	Commercial Court	Dehradun	Execution 232/2023	Kotak Mahindra Vs Ritu Dobhal			16.03.2024
40	Commercial Court	Haridwar	Execution 135/2023	Kotak Mahindra Vs Arun Kumar			16.03.2024
41	Commercial Court	Dehradun	Execution 235/2023	Kotak Mahindra Vs Rubina			16.03.2024
42	Commercial Court	Dehradun	Execution 235/2023	Kotak Mahindra Vs Rubina			16.03.2024

43	Commercial Court	Dehradun	Execution 219/2023	Kundan Singh Vs The Program Manager			16.03.2024
44	Commercial Court	Dehradun	Commercial Suit 239/2023	The Nainital Bank Vs Goyal Book Store			16.03.2024
45	Commercial Court	Dehradun	Commercial Suit 46/2024	PNB Vs Arvind Kumar			16.03.2024
46	Commercial Court	Dehradun	Commercial Suit 331/2023	The Nainital Bank Vs Shagun			16.03.2024
47	Commercial Court	Dehradun	Commercial Suit 331/2023	The Nainital Bank Vs Shagun			16.03.2024
48	Commercial Court	Dehradun	Commercial Suit 330/2023	PNB Vs Vinayak Creation			18.03.2024
49	Commercial Court	Dehradun	Commercial Suit 330/2023	PNB Vs Vinayak Creation			18.03.2024
50	Commercial Court	Dehradun	Commercial Suit 339/2023	PNB Vs Wall Arts			18.03.2024
51	Commercial Court	Dehradun	Commercial Suit 47/2024	PNB Vs Zoya Sweets			19.03.2024
52	Commercial Court	Dehradun	Commercial Suit 332/2024	PSB Vs Mintex			19.03.2024
53	Commercial Court	Dehradun	Commercial Suit 332/2024	PSB Vs Mintex			19.03.2024
54	Commercial Court	Dehradun	Commercial Suit 332/2024	PSB Vs Mintex			19.03.2024
55	Commercial Court	Dehradun	Commercial Suit 332/2024	PSB Vs Mintex			19.03.2024
56	Commercial Court	Haridwar	Execution 244/2023	Sakshi Engineering Vs Eon			19.03.2024
57	Commercial Court	Dehradun	Execution 23/2024	Sanjay Gupta Vs Punarnava			19.03.2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No. 94 of 2024	State of Uttarakhand & Anr. Vs. High Feb Steel Construction Co. & Ors.	C.S.C Vs.	12.03.2024	Yes	13.03.2024	1 day	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
		Dehradun	A.O. No. 406 of 2022	State of Uttarakhand & Ors.. Vs. Sandesh Kumar	Shailendra S Chauhan Vs. Rajat Mittal	10.11.2022	Yes	21.03.2024	496 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act r/w Section 37 of Arbitration Act.
		Dehradun	A.O. No. 407 of 2022	State of Uttarakhand & Ors.. Vs. Sandesh Kumar	Shailendra S Chauhan Vs. Rajat Mittal	10.11.2022	Yes	21.03.2024	496 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act r/w Section 37 of Arbitration Act.
		Dehradun	A.O. No. 450 of 2022	M/s NHPC Ltd. Vs. M/s B S Patni Construction Canal Road Banbassa &	Alok Mahra, Narenddra Pal Singh Vs. Dharmendra Barthwal	12.12.2022	Yes	07.03.2024	450 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act r/w Section 37 of Arbitration Act.

**Form 6(j):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	2	3	Nil	2	3
3	DLSA Bageshwar	Nil	Nil	Nil	Nil	Nil
4	DLSA, Dehradun	16	23	Nil	29	10
5	DLSA, Haridwar	11	25	Nil	11	25
6	DLSA,Nainital	30	16	Nil	27	19
7	DLSA, Pithoragarh	21	9	1	1	28
8	DLSA, U.S. Nagar	12	3	1	7	7

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		118	5	6	117
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1014	61	66	1009
3	Addl. District Judge, Commercial Court Haldwani	Nainital	279	36	16	299

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF March, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	2	-	-	-	1
No. of cases Instituted	97	-	-	-	
No. of appeals filed	-	-	-	-	5
No. of cases pending	1308	-	-	-	117
No. of cases disposed of	82	-	-	-	6

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. January, 2024 to March, 2024)

Sl. No.	Name of the Authority	No. of application received by Authority	Name of Appellant Party		Name of Opposite Party		No. of application slab wise as per schedule-II					No. of application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1) (VII)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	Almora	20		Corporate	Individual		20	-	-	-	-	36	20	-	1
2	Bageshwar	2		Corporate	Individual		2	-	-	-	-	2	-	-	-
3	Dehradun	69	Individual	Corporate	Individual	Corporate	40	27	1	-	-	120	-	1	-
4	Haridwar	46		Corporate	Individual	Corporate	33	13	-	-	-	21	-	-	-
5	Nainital	42	Individual	Corporate	Individual	Corporate	41	1	-	-	-	40	1	-	1
5	Pithoragarh	30		Corporate	Individual		28	2	-	-	-	2	30	1	1
6	U.S. Nagar	102	Individual	Corporate	Individual	Corporate	86	13	1	1	1	Nil	7	4	Nil